

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19-07-2021 AT 2.30 P.M THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP(IB)/18(CHE)/2021  
NAME OF THE PETITIONER : Dhatu International Pvt Ltd  
NAME OF THE RESPONDENTS : Ferrosco Industries Pvt Ltd  
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

**ORDER**

Counsel for the Applicant is represented by Ld. Counsel Ms. Amirithi Sathyajith. Counsel for the Respondent is represented by Ld. Counsel Mr. Sivashankar.

The Respondent counsel states that vakalat has been filed.

At the request of the Respondent Counsel, matter is adjourned to **02.08.2021** for counter and disposal.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

VS

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)